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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.02.2020 AT 10.30 AM

TRANSFER PETITIONNO.	
COMPANY PETITION/APPLICATIONNO.	CP (IB) No. 647/9/HDB/2019
NAME OF THE COMPANY	ECI Engineering & Construction Company Pvt Ltd
NAME OF THE PETITIONER(S)	Shree Ambani Engineering Works
NAME OF THE RESPONDENT(S)	ECI Engineering & Construction Company Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.S. Harsh Ranganji (Proxy for Mr. Gaurav Kumar)	Proxy for Gaurav	9848559322	MR


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Satyanarayana Reddy	Legd Officer	8688940288	M. Satyan

ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is present.
Reply/ counter is filed. For filing rejoinder, if any, list the matter on 03.03.2020.


Member (T)


Member (J)

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